- 115. Shahjahanpur Kshetriya Gramin Bank, Shahjahanpur. [Placed in Library. See No. LT-3005/86]
- 116. Vindhyavasini Gramin Bank, Mirzapur. [Placed in Library. See No. LT-3006/86]
- 117. Saryu Gramin Bank, Laldiim-pur-Kheri. [Placed in Library. *See* No. LT-30Q7/86]
- 118. Jamuna Gramin Bank, Agra. [Placed in Library. See No. LT-3008/86]
- 119. Muzaffarnagar Kshetriya Gramin Bank, Muzaffarnagar. [Placed in Library. See No. LT-3009/86]
- 120. Ganga Yarmma Gramin Bank, Dehradun. [Placed in Library. See No. LT-3010/86]
- 121. Gau_r Gramin Bank, Malda. [Placed in Library. *See* No. LT-3011/86]
- 122 Mallabhum Gramin Bank, Bankura. [Placed in Library. *See* No. LT-3012/86]
- 123. Mayurakshi Gramin Bank, Birbhum. [Placed in Library. *See* No. LT-3013/86]
- 124. Uttarbanga Kshetriya Gramin Bank, Coochbehar. [Placed in Library. See No. LT-3014/86]
- 125. Bardhaman Gramin Bank, Burdwan. [Placed in Library. *See* No. LT-3015/86]
- 126. Murshidabad Gramin Bank, Berhampore. [Placed in Library. See No. LT-3016/86]
- 127. Junagarh-Amreli Gramin Bank Junagadh. [Placed in Library. *See* No. LT-3017/R6]
- I. Report and Accounts (for the vear ended the 31st December, 1984) of the Gopalsranj Kshetriya Gramin Bank, Jhansi, and related paper.

n. Report and Accounts (for the year ended the 31st December, 1984) of the Rani Lakshmi Hai Kshetriya Gramin Rank, Jhansi, and related paper.

- SHRI B. K. GADHVI; Sir, I also beg to lay a copy each (in English and Hindi) of the following papers:
 - I. Fourth Annual Report and Accounts of the Gopalganj Kshe-triya Gramin Bank, Gopalganj, for tire, year ended the 31st December, 1984, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-3024/86]
 - II: Annual Report and Accounts of the Rani Lakshmi Bai Kshetriya Gramin Bank, Jhansi, for th" year ended the 31st December, 1984, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-2890/86]

Notifications of the Ministry of (Finance (Department of Revenue)

- SHRI B. K. GADHVI; Sir, I also beg to lay a' copy each (in English and Hindi) of the following. Notifications of the Ministry of Finance (Department of Revenue) under section 159 of the Customs Act, 1962 together with explanatory Memoranda on the Notifications:—
 - (i) G.S.R. No. 991(E), dated the 30th July, 1986, extending validity of Notification No. 241-Cus-toms, dated the 1st August. 1985, relating to Custom_s duty on dead burnt magnesite, till the 30th November, 1986.
 - (ii) G.S.R. No. 994(E), dated the 31st July, 1986, laying down the revised r^tp of exchange for conversion of Swiss Francs into Indian currency or *vice-versa*, in supersession of Notification No. 374-Custom_s G.S.R. No. 917(E), dated the 27th June, 1986.
 - (iii) G.S.R. No. 996(E). dated $t.h_e$ 4th August. 1986, amending Notification No. 262-Customs dated